

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 776 OF 2013

BEFORE THE REGISTRAR M.A. SAYEED

COMMISSIONER OF INCOME TAX & ANR.

Appellant (s)

VERSUS

PARIMALA ENTERPRISES

Respondent(s)

Date: 19/09/2013 This Appeal was called on for hearing today.

For Appellant(s)

Mr Asit Tiwari, Adv.
Mrs Anil Katiyar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Notice be re issued to the sole respondent on furnishing its fresh and complete address within two weeks through the concerned District Court in addition to postal service.

List again on 31.10.2013.

| | (M.A.SAYEED) |
| | REGISTRAR |

hj